

MODIFIED CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND,
RANCHI
FOR 08.10.2021

DIVISION BENCHES

1.	Hon'ble The Chief Justice & Hon'ble Mr. Justice Gautam Kumar Choudhary (Friday)	(Whole day)	W.P.(PIL) ;- Orders, Admission & Hearing.
2	Hon'ble Mr. Justice Aparesh Kumar Singh & Hon'ble Mr. Justice Navneet Kumar (Friday)	(Whole day)	D. Ref., Cr. Appeal (D.B.) (including u/s 389 Cr.P.C), Acq. Appeal (D.B.), Govt. Appeal (D.B.), W.P.(Cr.), Cr.M.P., W.P. (Habeas Corpus), Cont.(Cr.), Cr. Rev.:- Orders, Admission & Hearing. Cr.Appeal (D.B.) (1996 to 2000):- Hearing (on Bail & in custody). Appeal of convicts who are still in custody (Jail Appeals irrespective of Years). WPT, T.A., Tax Cases, A.C. (D.B), F.A., C.M.P., Cont. (Cvl.), Cont. (Appl.),:- Orders, Admission & Hearing.
3	Hon'ble Mr. Justice Sujit Narayan Prasad & Hon'ble Mr. Justice Ambuj Nath (Friday)	(Whole day)	L.P.A. (arising out of W.P.S.): Orders & Admission

SINGLE BENCHES

1	Hon'ble Mr. Justice Aparesh Kumar Singh (Friday)	Whole Day	All matters related to Fodder Scam, Tr. Petn. (Cvl.), A.B.A. :- Orders, Adm. & Hearing as well as Tied-up & Assigned matters and Cont. (Cvl.), C.M.P.: Orders, Adm. & Hearing. Cont. (Cvl.) in which Hon'ble Judge is not available.
2	Hon'ble Mr. Justice S. Chandrashekhar (Friday)	Whole Day	Cr. Rev. (Year 2015 & 2016):- Fresh Filing, Orders, Admission, Stay matters & Hearing as well as tied up and Assigned matters .
3	Hon'ble Mr. Justice Rongon Mukhopadhyay (Friday)	Whole Day	B.A. :- Orders, Admission, tied up & assigned matters. Fixed cases, if any, of regular roster.

4	Hon'ble Mr. Justice Ratnaker Bhengra (Friday)	Whole Day	B.A. :- Orders, Admission, tied up & assigned matters. Fixed cases, if any, of regular roster.
5	Hon'ble Mr. Justice Ananda Sen (Friday)	Whole Day	B.A. :- Orders, Admission, tied up & assigned matters. Fixed cases, if any, of regular roster
6	Hon'ble Mr. Justice Dr. S.N. Pathak (Friday)	Whole Day	WPS (Year 2016 onwards):- Fresh Filing, Order, Admission & Hearing. Cont. (C), CMP:- Orders Admission & Hearing. Cont.(C), CMP :-Orders & Admission. (Tied up & Assigned matters on Friday).
7	Hon'ble Mr. Justice Rajesh Shankar (Friday)	Whole Day	WPC (Year 2017 onwards) & CMP including under Article 227 of Constitution of India :- Orders , Fresh Filing , Admission & Hearing., S.C.L.P., C.R.:- Orders, Admission, Hearing. Cont.(C), CMP :-Orders & Admission. (Tied up & Assigned matters on Friday).
8	Hon'ble Mr. Justice Anil Kumar Choudhary (Friday)	Whole Day	A.B.A. :- Orders, Admission, tied up & assigned matters. Fixed cases, if any, of regular roster.
9	Hon'ble Mr. Justice Rajesh Kumar (Friday)	Whole Day	Cr. Rev. (2017 onwards), Acq. Appeal :- Orders, Admission & Hearing Cr. Appeal (S.J.) :- Orders & Admission Cr. Appeal (S.J.) (Up to 2009 and 2011 onwards):-Hearing (Tied up & Assigned matters on Friday).
10	Hon'ble Mrs. Justice Anubha Rawat Choudhary (Friday)	Whole Day	B.A. :- Orders, Admission, tied up & assigned matters. Fixed cases, if any, of regular roster.
11	Hon'ble Mr. Justice Kailash Prasad Deo (Friday)	Whole Day	B.A. :- Orders, Admission, tied up & assigned matters. Fixed cases, if any, of regular roster.
12	Hon'ble Mr. Justice Sanjay Kumar Dwivedi (Friday)	Whole Day	Cont. (Cr.), Cr.M.P., Cr.Ref.,Tr. Pet.(Cr.), and Criminal Writ matters:-Fresh filing, Orders, Admission, Stay matters & Hearing. Cont. (C), CMP:- Orders, Admission & Hearing. (Tied up & Assigned matters on Friday).
13	Hon'ble Mr. Justice Deepak Roshan (Friday)	Whole Day	B.A. :- Orders, Admission, tied up & assigned matters. Fixed cases, if any, of regular roster.

14	Hon'ble Mr. Justice Sanjay Prasad (Friday)	Whole Day	B.A. :- Orders & Admission.
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Note :- 1. ALL MOTIONS FOR URGENT/ ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.

2. LISTING OF CMP AND CIVIL REVIEW CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABLE DUE TO SUPERANNUATION/TRANSFER ETC. THEN IN THAT CASE SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OR THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.

3. ALL MOTIONS WITH REGARD TO B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY.

4. ALL MOTIONS WITH REGARD TO A.B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY.